COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

(1999 - 2000)

FIFTH REPORT

(Presented on 4.5.2000)

- I, the Chairman of the Committee on Private MembersBills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.
- 2. The Committee met on 2 May, 2000 for the purpose of classification and allocation of time for discussion of Bills (vide Appendices I and II) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time inrespect of forty Bills shown in Appendices.
- 4. After considering all aspects of the Bills, the Committee recommend that thirty Bills shown in AppendixI be placed in category `A. The Committee further recommend that the ten Bills shown in AppendixII be placed in category `B. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices land II.

Recommendations

5. The Committee recommend that the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

<u>2 May, 2000</u>

12 Vaisakha, 1922 (Saka)

P.M. SAYEED

Chairman
Committee on Private Members'
Bill and Resolutions

APPENDIX-I

SI.	Name of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	recommended
1.	The Indian Citizens Abroad (Voting	112 of 1999	Α	2 hours
	Right at Elections) Bill,1999			
	by Shri E. Ahamed.			

2.	The Unorganised Labour Welfare 115 of 7 Fund Bill, 1999 by ShriE. Ahamed.	1999 A	2 hours
3.	The Constitution (Amendment) Bill, 2000 29 of 2 (Amendment of article 16,etc.) by Shri Pravin Rashtrapal.	2000 A	2 hours
4.	The Scheduled Castes and the Scheduled 24 of Tribes (Reservation in Services)Bill, 2000 by Shri Pravin Rashtrapal.	of 2000 A	2 hours
5.	The Constitution (Amendment) Bill, 2000 19 of (Amendment of the EighthSchedule) by Shri Basudeb Acharia.	2000 A	2 hours
6.	The Constitution (Amendment) Bill, 2000 27 of 2 (Amendment of articles 81 and 170) by Shri G.M. Banatwalla.	2000 A	2 hours
7.	The Jamia Millia Islamia (Amendment) 22 of Bill, 2000 (Amendment of the Long Title, etc.) by Shri G.M.Banatwalla.	2000 A	2 hours
8.	The Constitution (Amendment) Bill, 2000 12 of 2 (Amendment of article15, etc.) by Shri G.M. Banatwalla.	2000 A	2 hours
9.	The Constitution (Amendment) Bill, 2000 18 of 2 (Amendment of article19, etc.) by Shri G.M. Banatwalla.	2000 A	2 hours
10.	The Backward Areas Development Board 13of 2 Bill, 2000 by ShriSubodh Mohite.	000 A	2 hours
11.	The Freedom of Information Bill, 2000 17 of 20 by Shri SubodhMohite.		2 hours
12.	The All-India Services (Amendment) 34 of 2 Bill, 2000 (Insertionof new sections 2B to 2l) byShri Subodh Mohite.	000 A	2 hours
13.	The Prohibition of Cow Slaughter Bill, 31 of 200 2000 byShri U.V. Krishnam Raju.	00 A	2 hours
14.	The Constitution (Amendment) Bill, 58 of 20 2000 (Insertionof new articles 293A and 293B) byShri Vijay Goel.	00 A	2 hours
15.	The Population Control Bill, 2000 by 25 of 200 Shri U.V. KrishnamRaju.	00 A	2 hours
16.	The Population Control Bill, 2000 by 36 of 2000 Shri Y.S. Vivekananda Reddy.	O A	2 hours
17.	The Agricultural Produce (Remunerative 33of 20 Support Pricesand Miscellaneous Provisions)Bill, 2000 by	00 A	2 hours

18.	Shri G.S. Basvaraj. The Constitution (Amendment) Bill, 20003 (Insertion of new articles 151A to 151D) by ShriG.S. Basvaraj.	39 of 2000	А	2 hours
19.	The Cine Workers Welfare Bill, 2000 by 47 Shri U.V. Krishnam Raju.	7 of 2000 A	Ą	2 hours
20.	-	44 of 2000	A	2 hours
21.	The Representation of the People (Amendment) Bill,2000 (Amendment of sections 29A and 29B) by Shrimati Krishna Bose.	62 of 2000	A	2 hours
22.	The Prohibition of Publication of Pre- ElectionSurvey Bill, 2000 by Dr. RaghuvanshPrasad Singh.	70 of 2000	A	2 hours
23.	The Prevention of Corruption (Establishmentof a Commission) Bill, 2000 byDr. Raghuvansh Prasad Singh.	76 of 2000	A	2 hours
24.	The Representation of the People (Amendment)Bill, 2000 (Amendment of section 11A) by Shri Anant Gangaram Geete.	55 of 2000	Α	2 hours
25.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule) by Dr. (Col.) Dhani Ram Shandil.	66 of 2000	A	2 hours
26.	The Constitution (ScheduledTribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule) by Shri Paban Singh Ghatowar.	63 of 2000	A	2 hours
27.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule) by Shri Madhab Rajbangshi.	64 of 2000	A	2 hours
28.	The Constitution (Amendment)Bill, 2000 (Substitution of new Schedule for Tenth Schedule) by Shri Kirit Somaiya.	65 of 2000	Α	2 hours
29.	The Indian Penal Code(Amendment) Bill, 2000 (Amendment of section 21) by Shri Ramesh Chennithala.	30 of 2000	Α	2 hours

30. The Chief Election Commissionerand 32 of 2000 A 2 hours
Other Election Commissioners (Conditions
of Service) (Amendment) Bill, 2000
(Amendment of section 10) by
Shri Ramesh Chennithala.

APPENDIX-II

SI.	Name of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	recommended
1.	The Code of Criminal Procedure	20 of 2000	В	2 hours
	(Amendment) Bill, 2000 (Amendment			
	of section 2, etc.) by ShriSubodh			
	Mohite.			
2.	The Abolition of Begging Bill, 2000 by	35 of 2000	В	2 hours
	Shri G.S. Basvaraj.			
3.	The Code of Criminal Procedure	49 of 2000	В	2 hours
	(Amendment) Bill, 2000 (Amendment			
	of section 320, etc.) by			
	Shri A.P. Jitendra Reddy.			
4.	The Constitution (Amendment) Bill, 2000	57 of 2000	В	2 hours
	(Amendment of the SixthSchedule) by			
	Dr. (Col.) Dhani Ram Shandil.			
5.	The Code of Criminal Procedure	72 of 2000	В	2 hours
	(Amendment) Bill, 2000			
	(Amendment of section 167,etc.)			
	by Dr. (Col.) Dhani RamShandil.			
6.	The Constitution (Amendment) Bill, 2000	61 of 2000	В	2 hours
	(Insertion of new article371J) by			
	Dr. (Col.) Dhani Ram Shandil.			
7.	The Constitution (Amendment) Bill, 2000	71 of 2000	В	2 hours
	(Substitution of new articlefor article 120,			
	etc.) by Dr. A.D.K. Jeyaseelan.			
8.	The Constitution (Amendment) Bill, 2000	59 of 2000	В	2 hours
	(Amendment of articles 15and 16) by			
	Dr. A.D.K. Jeyaseelan.			
9.	•	67 of 2000	В	2 hours
	Dr. A.D.K. Jeyaseelan.			
10.	The Constitution (Amendment) Bill, 2000	15 of 2000	В	2 hours
	(Insertion of new articles16A and 29A)			
	by Shri P.C. Thomas.			